

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-215-2020**

Tony Rodrigues

... Petitioner

V e r s u s

The Sub Registrar, Panaji

... Respondents

Coram:- M. S. SONAK &**SMT. M. S. JAWALKAR, JJ.****Date:- 22nd September, 2020****P.C.:**

The learned Counsel for the petitioner is not present possibly on account of the pandemic situation.

2. However, upon perusing contents of the petition issue notice to the respondents, returnable on 13/10/2020.

3. In addition to the usual mode of service, private service is permitted.

4. In case the respondent wishes to file a response, he may do so on or before 09/10/2020 by service of an advance copy upon the learned Counsel for the petitioner.

5. Stand over to 13/10/2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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